## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 37(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Shri.R.VARDHARAJAN Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2016

NAME OF THE COMPANY:

Rupak Gupta & Anr.

Vs.

M/s. U.P Hotels Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. L. K. BHUS HAN, ADV.

ANSRUDIA ARVINKUMAR, ADV.

2. H. L. TIKU & Adv.

3. JAS PRECT SIMHI Adv.

4. ROHIT KUMAR YADAV, Adv.

5. ANKIT SIBBAL, Adv.

2. (e).

Order

In order to resolve the issue, the hearing is deferred to tomorrow i.e. 19-8-2016

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(Shri R. VARDHARAJAN) MEMBER (J)

LACAPAHHAMAYAY

18<sup>th</sup> August, 2016 (A,K. Arora)